

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P. No. 95/2017
O.A. No. 2351/2015

New Delhi, this the 27th day of September, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Hari Om Singh, Age-33 yrs.
Ex. Driver, DTC
S/o Shri Bhoop Singh
R/o. V.P.O.-Ladrawan,
District-Jhajjar,
Haryana-124 507. .. Petitioner

(By Advocate : Shri Rajesh Kumar for Shri Sachin Chauhan)

Versus

1. Shri Sandeep Kumar,
Chairman,
Delhi Transport Corporation,
D.T.C., I.P. Depot,
New Delhi. .. Respondents
2. Shri S.S. Mishra,
Depot Manager,
Delhi Transport Corporation,
Kanjhwala Depot,
New Delhi-81. .. Respondents

(By Advocate : Shri Umesh Joshi)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, it is submitted that the orders of this Tribunal have been stayed by the Hon'ble High Court of Delhi.

2. In the circumstances, the CP is closed and notices are discharged. However, the petitioner is at liberty to avail his remedies, in accordance with law, once the stay is vacated or the WPC is finally decided. No costs.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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